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	, 'L	Revenue	Capital	Revenue	Capital
		Rs.	Rs.	Rs.	Rs.
PARLIAMENT, DEPART- MENT OF PARLIAMEN- TARY AFFAIRS, SEC-			CALCULATION OF THE CALCULATION O		
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PR	ESIDENT AND UNION BLIC SERVICE COM-			: .	
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106.	Lok Sabha	1,54,10,000		3,02,35,000	
107.	Rajya Sabha	65,45,000		1,30,91,000	
108.	Department of Parlia- mentary Affairs	6,43,000		12,87,000	
109.	Secretariat of the V President	/ice- 1,88,000		3,75,000	

18.06 hrs.

APPROPRIATION (NO. 2) BILL,\* 1977

MINISTER OF FINANCE THE AND BANKING AND REVENUE (SHRI H. M. PATEL): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1977-78.

DEPUTY-SPEAKER: The MR. question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1977-78."

The motion was adopted.

SHRI H. M. PATEL: I introducet the Bill.

I beg to movet:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1977-78 be taken into consideration."

MRDEPUTY-SPEAKER: The question is:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1977-78 be taken into consideration".

The motion was adopted.

\*Published in Gazette of India Extraordinary. Part II, section dated 14-7-1977.

†Introduced / moved with the recommendation of the Vice-President acting as President.

MR. DEPUTY-SPEAKER: The question is:

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"That Clauses 2 to 4, the Schedule, Clause 1, the Enacting Formula and the Title stand part of the Bill."

The motion was adopted.

Clauses 2 to 4, the Schedule Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI H. M. PATEL: I beg to move:

"That the Bill be passed".

MR. DEPUTY-SPEAKER: The question is:

"That the Bill be passed".

The motion was adopted

18.08 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Friday, July 15, 1977/Asadha 24, 1899 (Saka).